

**Prl. Family Court, Tumakuru**

**The following cases in the Court of I Addl. Prl. Judge, Family Court and Prl. Judge, Family Court, Tumakuru taken up for hearing on 22.06.2020.**

	Case Number	Petitioner	Respondent	Counse for petitioner	Counsel for respondent	Stage
1	G&WC.1/2019	Ramana	Shobarani	In person	Sri.N.R.R	Hear on IA
2	MC.103/2018	Sindhushree	Yathiraj	Sri.D.C.H	Sri.P.M	Arguments
3	Crl.Misc.98/2016	Shobarani	Ramana	Sri.N.R.R	in person	Arguments
4	Crl.Misc.121/2018	Sudha	Revanna	Sri.T.S.S.	Sri.B.L.S.	Arguments
5	Crl.Misc.47/2019	Shilpa	Sunilkumar	Sri.T.K.N	Sri.L.S.M	Arguments
6	Crl.Misc.107/2019	Arshiya Sultan	Salahuddin	Sri.H.G.V.	Sri.R.A	Arguments

**Prl. Family Court, Tumakuru**

Sl. No.	Case Number	Petitioner	Respondent	Counse for petitioner	Counsel for respondent	Stage
1	MC.47/2018	Anilkumar	Bindushree R1 Jagadeesh R2	Sri.K.S.L	Sri.M.M of R1 Sri.G.S.R.S of R2	Arguments
2	MC.211/2019	Hemagiri Reddyvari	Thulasamma @ Thulasi	Sri.V.R.V.	-	Arguments
3	MC.261/2019	Krishnaprasad	Nethra	Sri.G.K.S	Sri.M.S.	Arguments
4	MC.338/2019	Latha.P	V.Nagesh @ Gopi	Sri.K.F.I	-	Judgment
5	Crl.Misc.70/2019	Pooja	Kemparaju	Sri.B.S.G.	Sri.S.K	Arguments
6	Crl.Misc.265/2019	Yediyurappa	Padma	In person	Sri.B.K.L	Hear on IA


Note : In addition to other cases as per cause list.

Place : Tumakuru  
Date : 22.06.2020

Sd/-  
I Addl. Prl. Judge, Family Court,  
Tumakuru.

## CAUSE LIST DATED 22-06-2020

IN THE COURT OF THE III ADDL. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU			
Cause List Dated:22.06.2020 as per SOP issued by the Hon'ble High Court of Karnataka, Bangalore.			
MORNING SESSION			
Sl.No.	Case No.	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S.92/2014	T.R.R.	
2	O.S.185/2014	Govindaraj	
3	O.S.18/2018		
4	M.A.32/2019	G.B.R	
5	O.S.77/2016	G.V	
6	O.S.302/2015	B.L.C	
7	Ex.180/2019	Nandeesh	
8	R.A.116/2019	HSBR	
9	Misc.24/2019	GKS	
10	O.S.543/2019	RK	



(K.S.ROTTER)

III Addl. Senior Civil Judge & JMFC  
Tumakuru

Afternoon session

CAUSE LIST DATED 22-06-2020			
IN THE COURT OF THE III ADDL. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU			
Cause List Dated:22.06.2020 as per SOP issued by the Hon'ble High Court of Karnataka, Bangalore.			
AFTERNOON SESSION			
Sl.No.	Case No.	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S.486/2019	M.M	
2	O.S.77/2016	G.V.	
3	E.C.A.8/2017	O.U.K	
4	O.S.197/2019	S.B	
5	O.S.324/2019	T.N.G	
6	F.D.P.31/2019	T.R.Y	
7	O.S.482/2019	K.N	
8	O.S.556/2019	S.B	
9	F.D.P.6/2020	B.C.	
10	O.S.184/2020	K.S.J	

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(K.S.ROTTER)

III Addl. Senior Civil Judge & JMFC  
Tumakuru

**List of cases of hearing matter in the court of the Prl. Civil Judge and JMFC., Tumakuru on dated 22.06.2020**

Sl No.	Case No	Stage	Complainant/Plaintiff	Accused/Defendant	Compt/Plff advocate	Accused / Deff Advocate
<b>Morning Session 11.00 AM to 02.00 PM</b>						
1	OS 779/2011	Hear on IA	Jayalaxmamma	Shivanna & Others	LNM	CNH/BS
2	OS 1122/2011	Hear on IA	S.Rudresh	Paramesh	KSJ	SVR
3	OS 602/2012	Hear on IA	Krishnamurthy	Manjula	GKS	SDC/DCS
4	OS 838/2015	Hear on IA	Nagaraju	Rangadhamaiah & Others	TRG	GM/JMM
5	OS 264/2016	For Arguments	N.Veena	B.H.Nagarathamma & Others	GBR	MNM
6	OS 317/2020	Hear on IA	K.G.Kumar	K.M.Prasannakumar	BRS	
7	CC 2490/2013	For Arguments	Kyathasandra PS	Narasimhamurthy & Others	APP	HVR
8	CC 2481/2018	For Arguments	Siddagangamma	Sujatha	HVR	TSH
9	CC 4494/2014	Hear on IA	Agricultural Produce Marketing Committee by its Secretary	T.R.Ramakrishna Shetty	JBS	SKM
10	CC 2449/2018	For Arguments	Harish	Nirmala	ATV	RVD
11	CC 2452/2018	For Arguments	Mahantesh Kumar	Nirmala	ATV	RVD
<b>Afternoon 2.45 PM to 5.30 PM</b>						
1	OS 1392/2011	Orders on IA	Narsa Reddy	Vasudevaiah	EH	SMK
2	OS 428/2012	Hear on IA	Shivakumara. I .S	Jeevarathna	HSBR	KNR
3	OS 873/2015	Hear on Prl issues	Thimmappa	Nagendra Kumar.B.N	BCSK	BSY
4	OS 1115/2015	Hear on IA	Gangahulluraiah	Gangamma & Others	HVR	TBS/JSP
5	OS 571/2018	For Arguments	Mohan Kumar	CS Govt of Karnataka	HSC	DGP
6	CC 1039/11	For arguments	Kyathasandra PS	Hanumantharayappa	APP	BRD
7	CC 3652/2013	For Arguments	RTO	R.Gopala	APP	DK
8	CC 1610/2020	Hear on objection	Kyathasandra PS	Krishnappa & Others	APP	KSN
9	CC 1629/2020	hear on orders	Kyathasandra PS	Thabrej	APP	SJD
10	CC 1600/2020	hearing	Kyathasandra PS	Lakshmikantha & Others	APP	KHG
11	Cr 116/2020	hearing	Kyathasandra PS	Ramaiah	APP	TSJ

Place: Tumakuru  
Date : 20.06.2020

Prl Civil Judge & J.M.F.C.,  
Tumakuru

**List of cases of hearing matter in the court of the 1<sup>st</sup> Addl. Civil Judge and JMFC., Tumakuru on the dated 22.06.2020.**

Sl. No.	Case No	Stage	Plaintiff	Defendants	Pltf advocate	Deft advocate	
<b>Morning Session 11.00 A.M to 2.00 P.M</b>							
1	O.S.318/20	Hearing	Sanmathi Jain	Chikkaanjanappa	GN	–	--
2	O.S.356/15	Hearing	Bettaiah	The commissioner, Tkr	TAR	TGR	--
3	O.S.465/15	Hearing	Chandrashekhara	Parvathishivakumar	NB	MD	--
4	O.S.370/18	Hearing	Bheemaiah	Narasamma	KCR	PHR	--
5	O.S.488/18	Hearing	Canara Bank	R.Manjunath	JP	–	--
6	O.S.770/18	Hearing	Halamma	D.Lakshmikanth	TGM	KSJ	--
7	O.S.638/17	Hearing	Satheesha	M.Srinivas	MSS	GSA	--
8	O.S.131/17	Hearing	Krishnamma	Annapurnamma	KSJ	HSS	--
9	O.S.355/17	Hearing	Hanumakka	Ananda	LN	–	--
10	O.S.43/17	Hearing	IDBI, Bank	Zakir Pasha	MAA	–	--
<b>Afternoon 2.45 P.M to 5.30 P.M</b>							
1	O.S.536/17	Hearing	Raveesh	Kempegowda	NS	GKR	--
2	O.S.584/17	Hearing	Maheshkumar	Manorama	NKN	MSK	--
3	O.S.614/17	Hearing	Hanumanthaiah	Rangamma	GM	JMM,HGN, KSJ	--
4	O.S.656/17	Hearing	Canara Bank	Syed Abdul Khaleem	JP	MSK	--
5	O.S.704/17	Hearing	Netravathi	Renukaprasad	RP	NB	--
6	O.S.760/17	Hearing	Rangamma	Kambadanarasimhaiah	BAR	TRR	--
7	O.S.761/17	Hearing	Srinivasaiah	Kambadanarasimhaiah	BAR	TRR	--
8	O.S.762/17	Hearing	Chikkarangaiah	Kambadanarasimhaiah	BAR	TRR	--
9	O.S.458/17	Hearing	Kaveraiah	Ramesh	JP	BSD	--
10	O.S.470/17	Hearing	Krishnamurthy	Rangaswamaiah	AVM	SNN	--

**Place : Tumakuru  
Date : 20.06.2020**

**I Addl. Civil Judge & JMFC.,  
Tumakuru.**

List of hearing cases in the Court of the 2 <sup>nd</sup> Addl. Civil Judge and JMFC., Tumakuru on dated 22-06-2020						
Sl. No.	Case No.	Stage	Complainant	Accused Name	Complainant/ Plaintiff Advocate	Accused/ Defendant Advocate
<b>Morning Session 11.00 P.M. to 2.00 P.M</b>						
1	O.S./840/2008	Arguments	Puttathayamma	H.R. Dayananda	KSJ	BCSK
2	C.C./518/2009	Further Hearing	N.F.Amarad	Shivakumaranaika	GN	KSJ
3	O.S./1584/2011	Arguments	K Krishnappa	Honnegowda	MBN	BSY
4	OS 1370/2012	HEARING	Paramesh	Chikkamma	ATV	----
5	Os 708/2012	Arguments	Kadiraiah	Shivanna	TNG	TRR
6	C.C./5247/2013	Arguments	Kora PS	Jabeer Ulla	APP	----
7	C.C./1680/2014	Arguments	Kora PS	Ahmed Sab @ Abdul Ahmed	APP	MA
8	EX/59/2017	HEARING	S. Seenappa	K.T. Rangappa	TMM	----
9	O.S./398/2017	HEARING	Gangahanumakka	Shobha	HGV	----
10	O.S./129/2018	HEARING	Sharadhamma	Mangamma @Mangalagowramma	SK	----
11	O.S./696/2019	HEARING	Venkatesh V	Padmaraju	Venkatesha G	----
12	EX/18/2020	HEARING	Siddamma	Nanjappa	NCG	----
13	CC 1572/2020	Objections	Town PS	Kempa @ Kemparaju	APP	GV
<b>Afternoon Session 2.45 P.M to 5.30 P.M</b>						
1	O.S./373/2013	HEARING	N Puttarangaiah	Narasimhaiah	EH	----
2	O.S./531/2013	HEARING	Chikkakempaiah @ Kempaiah	Gurulingaiah	R Premkumar	----
3	O.S./828/2014	HEARING	A.R. Sudha	Shashikala	A.N. Ramanna	----
4	O.S./537/2015	HEARING	Narayanappa	The Chief secretary of Govt. of Karnataka	MM	----
5	O.S./542/2015	HEARING	Manjula	The Chief secretary of Govt. of Karnataka	MM	----
6	Civil Misc/16/2015	HEARING	N. Govindaiah	Puttamma	LN	----
7	O.S./565/2016	HEARING	Hanumanthaiah	Devarajaiah	PSN	TGM
8	O.S./836/2016	HEARING	H.L. Roopashree	H.N Lingamurthy	KSS	----
9	O.S./955/2016	HEARING	Noorulla Khan @ Shiraj Pasha	Commissioner and others	RH	SPK
10	O.S./139/2017	HEARING	Nazeer Ahamed	Nagaiah	RNRG	RNP
11	O.S./217/2017	HEARING	Asmathunnisa	Mahaboob	Azeem Sharif	----
12	CC 1568/2020	I.O report and objections	Town PS	Narasimhamurthy	APP	KCV

Place: Tumakuru  
Date: 20-06-2020

Sd-/  
2<sup>nd</sup> Addl. Civil Judge and JMFC.,  
Tumakuru

**List of hearing cases in the Court of the III Addl. Civil Judge and JMFC.,  
Tumakuru on dated 22.06.2020 as per modified notification of Hon'ble Principal District  
and Sessions Judge, Tumakuru.**

Sl No.	Case No	Stage	Plaintiff / Complainant Name	Defendant /Accused Name	Plaintiff/ Complainant advocate	Defendant/A ccused Advocate
<b>Morning Session 11.00 AM to 02.00 PM</b>						
	OS 12/2012	Hearing	Abdul Razak	Maqabool	GSA	MSH
2	EX 35/2014	Hearing	Harish G Hebbur	H.T.Srinivas	HGP	HS
3	FDP 34/215	Hearing	Mahabalaiah	Rajanna	Aslam	BSY
4	Os 962/2015	Hearing	Savitha S.N	Kempaiah	SS	RVD
5	OS 183/216	Hearing	Shashikala A.R.	A.R.Rajashekaraiah	RNRG	NM
6	OS 257/2016	Hearing	Rajamma	Ganganna	KNL	
7	OS 272/2016	Hearing	Hanumanthappa	H.L.Nagaraju	BGS	GSS
8	OS 666/2016	Hearing	Geetha	Kempegowda	SRP	HVM
9	OS 691/2016	Hearing	Shyamala	Narasimhamurthy	KHH	KBR
10	OS 224/2017	Hearing	Jayamma	Lakshamma	TNN	VSN
11	Os 975/2017	Hearing	G.Narasimhamurthy	Tahasildar	HPN	DGP
12	O.S.419/2018	Hearing	Sanjeevaiah	Jayalakshmma	CNH	
<b>Afternoon 2.45 PM to 5.30 PM</b>						
1	O.S.196/2020	Hearing	R.Vijayalakshmi	Jayamma	EH	
2	OS 299/2020	Hearing	Pradeepa	Dhanalakshmi	KPM	
3	CC 1612/2010	Hearing	Thilak Park Ps	C.M.Puttaswamy	APP	GSP
4	CC 1625/2010	Hearing	RPF	N.Nagaraju	APP	BKP
5	CC 2056/2010	Hearing	Thilak Park Ps	Nisar Ahamad	APP	BSD
6	CC 250/2013	Hearing	Thilak Park Ps	Noushad Pasha	APP	STM
7	CC 3609/2014	Hearing	Thilak Park Ps	Javeed	APP	MRC
8	CC 3923/2015	Hearing	Thilak Park Ps	Ejaj @ Ejaj Pasha	APP	KM
9	CC 1051/2016	Hearing	Thilak Park Ps	Manjunatha	APP	BKL
10	CC 4872/2016	Hearing	Thilak Park Ps	nayaz Rahaman	RH	
11	CC 4874/2016	Hearing	Thilak Park Ps	Krishnamurthy	APP	JG

Place: Tumakuru  
Date : 20.06.2020

III Addl. Civil Judge & J.M.F.C.,  
Tumakuru

**List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (I/C II Addl. Civil Judge & JMFC., Tumakuru) as on 22.06.2020.**

Sl. NO	Case NO.	Stage	Complainant/Plaintiff	Accused/Defendant	Complainant/Plaintiff Advocate	Accused/Defendant Advocate
<b>Morning Session at 11.00 a.m. to 02.00 p.m.</b>						
1	OS 1113/2009	Hearing	H Chandrashekar	S.N. Sujatha	GSP	PSN
2	OS 1248/2012	Hearing	Siddagangaiah	Lokeshmurthy	KCR	RS, HGN
3	OS 364/2014	Hearing	Ramakrishnaiah	Bhagyarathna	HVR	RNRG
4	OS 190/2015	Hearing	Susheelamma	Gangaiah	SS	MM, KNB
5	OS 798/2015	Hearing	Basavaraju S C	Narasimhamurthy	TRY	RJP
6	CC 4088/2016	Hearing	JPS	Puttaiah	APP	-
7	PCR 593/2016	Hearing	Sunanda L N	Gopalakrishna	RU	-
8	CC 6081/2016	Hearing	JPS	Siddojirao	APP	-
9	CC 2728/2018	Hearing	HPS	Devaraj	APP	-
10	CC 5181/2018	Hearing	HPS	Huser Ahamed	APP	-
<b>Afternoon Session at 02.45 p.m. to 05.30 p.m.</b>						
1	OS 896/2015	Hearing	Nagarathnamma	T V Chandrashekar	NB	KSS
2	OS 983/2015	Hearing	Abdul Khadar Jilani	Sharfunnissa	BGN, AM	DSS, DS
3	OS 1157/2015	Hearing	C Renuka	D Chandrappa	HCK	BRP
4	OS 82/2016	Hearing	Krishna Rao	Kamamma	RNRG	HN
5	OS 195/2017	Hearing	Venu	Renukamma	NCG	RR
7	CC 1163/2019	Hearing	HPS	Siddaraju	APP	-
8	PCR 197/2019	Hearing	Ramanna B R	Satheesh M	NCG	-
9	CC 4232/2019	Hearing	HPS	Dhruvakumara	APP	-
10	CrI. Misc(DV)1/2020	Hearing	Shylajalakshmi	Santhosh	TSM	-

**Place: Tumakuru  
Date: 20.06.2020**

Sd/-  
**IV Addl. Civil Judge & JMFC.,  
Tumkur**





**List of hearing cases in the Court of the V Addl.Civil Judge and JMFC., Tumakuru on dated 22.06.2020**

Sl No.	Case No	Stage	Plaintiff / Complainant Name	Defendant / Accused Name	Plaintiff/ Complainant Advocate	Defendant/ Accused Advocate
<b>Morning Session 11.00 AM to 02.00 PM</b>						
1	O.S.985/2008	Hearing	Huchaiah	Gangaiah	BSY	D1-DSR, D2-JSR
2	O.S.60/2010	Arguments	Sowbhagyamma	M.D.Siddalingappa	KSJ	KNS,GP, D3a,b,MM, D4-JNS
3	O.S.742/2011	Hearing	K.C. Gurusiddappa	Mohiuddin	G.N.	H.S.B.R.
4	O.S.658/2012	For Clarification	Lakshamma	Gangamma	BCSK	D1,2,6-KTS
5	O.S.1014/2012	Arguments	Ramakka	Secretary	ROMK	D1-JBS, D2to4-TRR
6	O.S.1223/2012	Arguments	R.Rajakumar	Siddaraju	RNRG	EH
7	O.S.58/2013	Arguments	Narasimha Murthy	Chikkanarasaiah	BS	D1,2-BGN, D3-GHR
8	O.S.771/2017	Arguments	D.H. Sridharamurthy	Doddathimannaiah	BRR	D1-HBG, D3-MSS
9	O.S.222/2018	Hearing	Nanjappa	Bheemaiah	RVD	D1 and D2- KPM
<b>Afternoon 2.45 PM to 5.30 PM</b>						
1	O.S.763/2007	Judgment	Tabassum Fathima	Sulochanamamma	NB	D1-KCR, D2-S.P.
2	O.S.786/2009	Arguments	Gangamma	G.C.Mallikarjuna	BLC	PGR
3	O.S.759/2010	Arguments	Thunga	The Gramapanchayath	MM	D2-NB
4	O.S.171/2010	Hearing	Rekha	Nagaraju	TSN	SR
5	O.S.252/2012	Arguments	Channakeshva swamy Devalaya Samathi	Dasappa	C.K./HPM	BCSK
6	O.S.786/2018	Hearing	Lancy H. Pais	Nagaraj N	RTS	BAR
7	O.S.24/2019	Hearing	H.V. Hanumantharaju	T.V.Srinivasamurthy	KFI	HSS
8	O.S.400/2019	Hearing	Rakesh	Shivamma	HBGK	D8 to11-NS, D12-KS/JSP
9	O.S.138/2018	Arguments	A.Susheela	The Manager	YSR	TRR

Place: Tumakuru  
Date : 20.06.2020

Sd/-  
V Addl. Civil Judge & J.M.F.C.,  
Tumakuru



**List of cases of hearing matters in the court of the VI Addl. Civil Judge and JMFC., Tumakuru  
on the dated 22.06.2020.**

Sl. No	Case No	Plaintiff	Defendants	Pltf / Complainant advocate	Deft / Accused advocate	Phn Number
<b>Morning Session 11.00 A.M to 2.00 P.M</b>						
1	O.S.185/06	Yashodamma	Krishmnaiah	HR	GN	--
2	O.S.510/06	Lakshmaiah	Kalisiddaiiah	CNH	HVR	--
3	O.S.454/07	Srikantaiah	Puttarevanna	GN	TRR	--
4	O.S.620/07	Puttananjaiah	Jayaramaiah	BSY	NB	--
5	O.S.415/08	Showkhathullakhan	Hanumantharayappa	MCP	YRV	--
6	O.S.510/08	Ganganarasaiah	Nagarathnamma	PS	LRR	--
7	O.S.531/08	Radhika	Hanumanarasaiah	RH	IAK/MCP	--
8	O.S.166/09	Hanumanthaiah	Hanumanarasaiah	MM	NS	---
9	O.S.353/09	Veena	Krishnamurthy	GKS	LR	--
10	O.S.575/09	Ashraff Khan	Chotasab	MA	AM	--
<b>Afternoon 2.45 P.M to 5.30 P.M</b>						
1	O.S.669/09	Chandraprasad	Kamamma	DKL	CSK	--
2	O.S.524/10	Kadaraiah	Siddalingamma	HR	TRR/RS	--
3	O.S.621/10	Ranjushree	Mahesh	RNRG	BRS/TGR	--
4	O.S.661/10	Bhagyamma	Muddaiah	BSY	KSJ/CPS	--
5	O.S.1128/10	Honnamma	Gangamma	JMM	RVD	--
6	O.S.307/11	Lakshamma	Narasimhaiah	TNG	--	--
7	O.S.418/11	G.Savanth	N.Kumar	GST	--	--
8	O.S.565/11	Beeraiiah	Revanna	MBN	--	--
9	O.S.650/11	Shanegowda	K.H.Manjunath	SRR	RNRG/BS	--
10	O S.1315/11	Kadarnarasimhaiah	Siddaiah	GS	BRD	--

**Place : Tumakuru  
Date : 20.06.2020**

**VI Addl. Civil Judge & JMFC.,  
Tumakuru.**